

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.01.2021** at **2.15 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/967/IB/2020 IN

PETITION NUMBER : IBA/1045/2019 & IBA/1169/2019

NAME OF THE APPLICANT : B Parameshwara Udpa (RP) of M/s. Easun Reyrolle Ltd

NAME OF THE RESPONDENT : DBS Bank Ltd & 2 Others

UNDER SECTION : 60(5) R/W Sec 25(2)(c) Of IBC 2016

ORDER

Due to paucity of time, the matter stands adjourned to **17.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS